MONTHLY STATEMENT OF CASES FOR THE MONTH OF SEPTEMBER, 2019 HIGH COURT OF MEGHALAYA

1	125	
1	5	
ı	153	
	×	
	×	
	Œ	
ı	0.	
	=	

Opening Balance Institution during the mouth Disposal Cases during the mouth CIVIL. CIVIL.	4	3(a) 3(b) 3(c)			Meghalaya 3(a) 3(b)		High Court of	Name of the State/UT	
Disposal Cases during the month Disposal Cases during the month Disposal Cases during the month Closing balance at the end of the month % Increase or decrease in pendency vis a vis previous month CIVIL+ CRIMINAL CIVIL+ CRIMINAL CRIMINAL CIVIL+ CRIMINAL CRIMINAL CRIMINAL CRIMINAL CIVIL+ CRIMINAL CRIMINAL CRIMINAL COVIL+ CRIMINAL CRIMINAL COVIL+ CRIMINAL COVIL+ CRIMINAL CRIMINAL COVIL+ CRIMINAL COVIL+ CRIMINAL COVIL+ CRIMINAL COVIL- COVI	Have any targets been fixed and i What is the progress made on tho	Have ar	Numbe	Whethe		671	CIVIL		
Disposal Cases during the month Disposal Cases during the month Disposal Cases during the month Closing balance at the end of the month % Increase or decrease in pendency vis a vis previous month CIVIL+ CRIMINAL CIVIL+ CRIMINAL CRIMINAL CIVIL+ CRIMINAL CRIMINAL CRIMINAL CRIMINAL CIVIL+ CRIMINAL CRIMINAL CRIMINAL COVIL+ CRIMINAL CRIMINAL COVIL+ CRIMINAL COVIL+ CRIMINAL CRIMINAL COVIL+ CRIMINAL COVIL+ CRIMINAL COVIL+ CRIMINAL COVIL- COVI		y targets bee	r of Officers who participated in the said conference	er any Statew	er any Statew	51	CRIMINAL	Opening Bal	
Disposal Cases during the month Disposal Cases during the month Disposal Cases during the month Closing balance at the end of the month % Increase or decrease in pendency vis a vis previous month CIVIL+ CRIMINAL CIVIL+ CRIMINAL CRIMINAL CIVIL+ CRIMINAL CRIMINAL CRIMINAL CRIMINAL CIVIL+ CRIMINAL CRIMINAL CRIMINAL COVIL+ CRIMINAL CRIMINAL COVIL+ CRIMINAL COVIL+ CRIMINAL CRIMINAL COVIL+ CRIMINAL COVIL+ CRIMINAL COVIL+ CRIMINAL COVIL- COVI		who participa		who participa	ide/Regional	ide/Regional	722	722	CIVIL+ CRIMINAL
Disposal Cases during the month Disposal Cases during the month Disposal Cases during the month Closing balance at the end of the month % Increase or decrease in pendency vis a vis previous month CIVIL+ CRIMINAL CIVIL+ CRIMINAL CRIMINAL CIVIL+ CRIMINAL CRIMINAL CRIMINAL CRIMINAL CIVIL+ CRIMINAL CRIMINAL CRIMINAL COVIL+ CRIMINAL CRIMINAL COVIL+ CRIMINAL COVIL+ CRIMINAL CRIMINAL COVIL+ CRIMINAL COVIL+ CRIMINAL COVIL+ CRIMINAL COVIL- COVI	e targets	idicated t		Conference held during the month.	Conference held during the month.	94	CIVIL	Ins	
Disposal Cases during the month Disposal Cases during the month Disposal Cases during the month Closing balance at the end of the month % Increase or decrease in pendency vis a vis previous month CIVIL+ CRIMINAL CIVIL+ CRIMINAL CRIMINAL CIVIL+ CRIMINAL CRIMINAL CRIMINAL CRIMINAL CIVIL+ CRIMINAL CRIMINAL CRIMINAL COVIL+ CRIMINAL CRIMINAL COVIL+ CRIMINAL COVIL+ CRIMINAL CRIMINAL COVIL+ CRIMINAL COVIL+ CRIMINAL COVIL+ CRIMINAL COVIL- COVI	to the participant Officers, if so, what are the targets?	o the particip				7	CRIMINAL	stitution during t	
onth Closing balance at the end of the month previous month previous month ** CIVIL CRIMINAL CIVIL+ CRIMINAL CRIMINAL ** CIVIL+ CRIMINAL ** CIVIL- CRIMINAL ** CRIMINAL ** CIVIL- CRIMINAL ** CRIMINAL ** CRIMINAL ** ** ** ** ** ** ** ** ** ** ** ** *		ant Officers,				101	CIVIL+ CRIMINAL	he month	
onth Closing balance at the end of the month previous month previous month ** CIVIL CRIMINAL CIVIL+ CRIMINAL CRIMINAL ** CIVIL+ CRIMINAL ** CIVIL- CRIMINAL ** CRIMINAL ** CIVIL- CRIMINAL ** CRIMINAL ** CRIMINAL ** ** ** ** ** ** ** ** ** ** ** ** *		if so, wh				84	CIVIL	Dispo	
onth Closing balance at the end of the month previous month previous month ** CIVIL CRIMINAL CIVIL+ CRIMINAL CRIMINAL ** CIVIL+ CRIMINAL ** CIVIL- CRIMINAL ** CRIMINAL ** CIVIL- CRIMINAL ** CRIMINAL ** CRIMINAL ** ** ** ** ** ** ** ** ** ** ** ** *		at are the tar				5	CRIMINAL	sal Cases durin	
ris a vis previous month CRIMINAL		gets?					89	CIVIL+ CRIMINAL	the month
% Increase or decrease in pendency vis a vis previous month CIVIL CRIMINAL CIVIL+ CRIMINAL CRIMINAL 1.49% 3.92% 1.66%					681	CIVIL	Closing		
% Increase or decrease in pendency vis a vis previous month CIVIL CRIMINAL CIVIL+ CRIMINAL CRIMINAL 1.49% 3.92% 1.66%						53	CRIMINAL	balance at the e	
crease or decrease in pendency vis a vis previous month CRIMINAL CRIMINAL CRIMINAL 1.66%					ľ		734	CIVIL+ CRIMINAL	nd of the month
			1			1.49%	CIVIL	% Increase	
						3.92%	CRIMINAL	or decrease in per	
Disposal of cases which are more than five Pendency of cases which are more than years old at the end of the month five years old at the end of the month CIVIL. CIVIL. CRIMINAL CIVIL. CRIMINAL CRIMINAL CRIMINAL CRIMINAL CRIMINAL CRIMINAL CRIMINAL						1.66%	CIVIL+ CRIMINAL	ıdency vis a <i>v</i> is	
CRIMINAL CIVIL. CRIMINAL CRIMINAL CRIMINAL CRIMINAL CRIMINAL CIVIL CRIMINAL						-	CIVIL	Disposal c	
civil.+ CRIMINAL. CIVII. CRIMINAL. CRIMINAL CIVII. CRIMINAL						0	CRIMINAL	of cases which ar years old	
Pendency of cases which are more than five years old at the end of the month CIVIL. CRIMINAL CRIMINAL. CRIMINAL CRIMINAL 26 2 28					1	CIVIL+ CRIMINAL	e more than five		
rs old at the end of the month CRIMINAL CRIMINAL CRIMINAL CRIMINAL CRIMINAL						26		Pendency five yea	
of the month CIVIL+ CRIMINAL						2	CRIMINAL	y of cases which	
						28	CIVIL+ CRIMINAL	are more than of the month	